

had been varying from 170 to 220 KV mainly on account of limited distributed capability of DESU and increased agricultural power demand in Punjab, Haryana and Rajasthan due to poor monsoon thereby affecting Delhi system, which is connected to the Northern Regional system having wide voltage variations.

(b) and (c). Voltage stabilisers are used by the owners of electrical appliances as an insurance for the safety of the electrical appliance against voltage fluctuations. To improve the voltage of the system, action has already been initiated to install capacitors in various states. Commissioning of additional generating capacity is also being expedited to bridge the gap between demand and requirement. These measures are expected to improve the system voltage which may to some extent reduce the need the use of voltage stabilisers by consumers.

The estimated total investment in Voltage Stabilisers during the last 3 years was as follows:—

1979	—	Rs. 30 crores.
1980	—	Rs. 27 crores.
1981	—	Rs. 25 crores.

Violation of fair labour practices by employees

318. SHRI R. N. RAKESH: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the number of complaints received by the Labour Ministry during the current financial year where allegations for violating fair labour practices laid down in the Industrial Disputes Act by the employers were levelled;

(b) the action taken by Government in each dispute; and

(c) what further steps Government propose to take for the speedy solution of such labour disputes?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRIMATI MOHSINA KIDWAI): (a) The Industrial Disputes (Amendment) Act, 1982, which makes provision for Unfair Labour Practices, has not come into force.

(b) and (c). Do not arise.

Study of advertisement-news ratio in daily newspaper

319. SHRI K. RAMAMURTHY: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Starred Question No. 350 on 3rd August, 1982 regarding advertisement news-ratio in Newspapers and state the steps being taken to order a detailed study of the advertisement news-ratio in daily newspapers, particularly in English dailies, in the light of recommendations of the Second Press Commission?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI N. K. P. SALVE): The recommendations relating to news—to advertisement ratio alongwith other recommendations contained in the Report submitted to the Government by the Second Press Commission are proposed to be placed, alongwith a Memorandum of action taken thereon, before the Parliament in this session.

Meeting of labour secretaries of States

320. SHRI K. RAMAMURTHY: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the decisions taken at the meeting of Labour Secretaries of 10 States held on 21st August, 1982 which considered various problems arising out of the implementation of Inter State Migrant Labour Act; and

(b) the action proposed to be taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMA VIR): (a) The following decisions were taken at the Labour Secretaries' meeting held on 21st August, 1982:—

(i) As migration is an economic necessity it cannot be completely arrested. Avenues of better wage employment